

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 131**  
**(IB)-1629(PB)/2019**

**IN THE MATTER OF:**

Sh. Pankaj Kumar & Anr.	....	Applicant/petitioner
v.		
Rajesh Projects (India) Pvt. Ltd.	....	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 20.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the petitioner:	Mr. Atul Kumar Singh, Adv.
For the Respondent(s):	-

**ORDER**

For order see, CP. No. (IB)-710(PB)/2019.

20.08.2019  
Ritu Sharma